

High Court of Sikkim

Record of proceedings

I.A. No.01 of 2023 in CRL.L.P/15/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Krishna Prasad Biswakarma and Another

Respondents

Date : **24-06-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE**

For Applicant Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondents None present.

ORDER

Rai, J.

Learned Additional Public Prosecutor submits that he has obtained the correct address of the Respondent No.2 and undertakes to furnish the same to the Registry.

Let it be furnished within three days.

Registry to issue Notice to the Respondent No.2 accordingly.

As per the Learned Additional Public Prosecutor Respondent No.1 has already been declared absconder by the Learned Trial Court.

List on 12-08-2024.

Judge
24-06-2024

Judge
24-06-2024